

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO.259 of 1993

DATE OF JUDGMENT: 26th March, 1993

Mr. Kota Venkateswara Rao .. Applicant

AND

Satnampatti Sub Division,
Khammam District. .. Respondents

APPEARANCE:

COUNSEL FOR THE APPLICANT: Mr. M. Surender Rao

COUNSEL FOR THE RESPONDENT: Mr. N.R. Devaraj, Senior CGSC

CORAM:

Hon'ble Shri R. Balasubramanian, Member (Admn.)

Hon'ble Shri T. Chandrasekhara Reddy, Member (Judl.)

JUDGMENT OF THE DIVISION BENCH DELIVERED BY THE HON'BLE
SHRI R. BALASUBRAMANIAN, MEMBER (ADMN.)

This OA is filed questioning the notification dated 10.2.1993 calling for applications for the post of Extra Departmental Messenger.

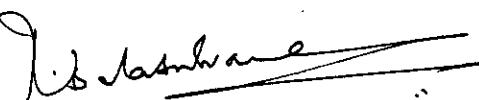
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(b)

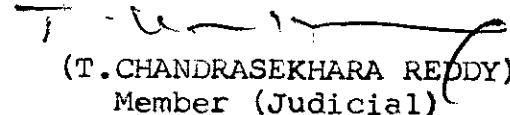
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2. Heard Mr. M. Surender Rao, learned counsel for the applicant and Mr. N.R. Devaraj, learned Senior Standing Counsel for the Respondents. We find from the letter dated 30.9.1992 by which the applicant was appointed, that this was only a provisional arrangement. Hence, the applicant ~~----- have any grievance since the respondent is filling~~ the post on regular basis. He can have ~~an~~ objection only if ~~the post~~ ~~it is going to be filled by~~ ^{yet} another provisional arrangement ~~for~~ ~~the~~ ~~vacancy~~ ~~in~~ ~~the~~ ~~post~~ ~~against the regular incumbent.~~ As of now, no grievance has arisen and the application is highly premature and rejected.

(Dictated in the open Court).

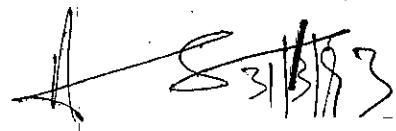


(R. BALASUBRAMANIAN)
Member (Admn.)



(T. CHANDRASEKHARA REDDY)
Member (Judicial)

Dated: 26th March, 1993.



To

1. The Sub Divisional Inspector (Postal)
Sathupalli Sub Division, Khammam Dist.
2. One copy to Mr. M. Surender Rao, Advocate, 17-119
Kamalanagar, Near Dilsukhnagar, Hyd.
3. One copy to Mr. N. R. Devraj, Sr. CGSC. CAT. Hyd.
4. One copy ~~spate~~.

pvm



TYPED BY *pvs* COMPARED BY

CHECKED BY *2* APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR. R. BALASUBRAMANIAN :
MEMBER (ADMN)

AND

THE HON'BLE MR. T. CHANDRASEKHAR
REDDY : MEMBER (JUL)

DATED: 26 - 3 - 1993

ORDER / JUDGMENT

R.P. / C.P/M.A.No.

in

O.A.No. 259/93

T.A.No. (W.P.No)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions
Dismissed as withdrawn.

Dismissed

Dismissed for default.

Ordered / Rejected. ✓

No order as to costs.

pvm

